

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(S). 9909/2013

MIRZA ANIS AHMED(DEAD) THROUGH LRS.

APPELLANT(S)

VERSUS

RAMJAS SINGH YADAV (DEAD) THR. LRS. & ANR.

RESPONDENT(S)

[ONLY IA-142463/2024 IS LISTED UNDER THIS ITEM]
(IA No. 142463/2024 - CALLING RECORD OF HIGH COURT)

Date : 09-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) Mr. Yatinder Singh, Sr. Adv.
Mr. Siddharth Jain, Adv.
Mr. Praveen Jain, AOR

For Respondent(s) Mr. H.C. Kharbanda, Adv.
Mr. Garvesh Kabra, AOR
Mr. T.N. Saxena, Adv.

UPON hearing the counsel the court made the following
O R D E R

1. It is a leave granted matter.
2. The trial Court records have not yet been received.
3. List for final hearing after the records are received by this Court.

(Nidhi Mathur)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS